(iii) Report under Section 21(3)(b) of the Monopolies and Restrictive Trade Practices Act, 1969, in the case of M/s. Carborundum Universal Limited, Madras, and the Order dated the 1st October, 1971, of the Central Government thereon. [Placed in Library. See No LT-9024/75]

## The Navy (Pension) First Amendment Regulations, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI J. B. PATNAIK): Sir. I beg to lay on the Tabie a copy (in English and Hindi) of the Ministry of Defence Notification S.R.O. No. 64, dated the 15th February, 1975, publishing the Navy (Pension) First Amendment Regulations, 1975, Under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-9024/75].

- Annual Report and Accounts (1973-74) of the Bharat Dynamics Limited, Hyderabad and related Papers
- II. Annual Report and Accounts (1973-74) of the Bharat Electronics Limited and related Papers
- SHRI J. B. PATNAIK: I also beg to lay on the Table a copy each (in Fnglish and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
  - I. Fourth Annual Report and Accounts of the Bharat Dynamics Limited, Hyderabad, for the year 1973-74, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - II. Twentieth Annual Report and Accounts of the Bharat Electronics Limited, for the year 1973-74, together with the Auditers' Report on the accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-9025/75].

- I. Annual Report (1973-74) on the Activities of the Coal Mines Labour welfare Organisation and Related Papers
- II. Corrigendum to Government Notification G.S.R. No. 871. Dated the 31st July, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BAL-GOVIND VERMA): Sir, I beg to lay on the Table—

- I. A copy of the Annual Report on the activities of the Coal Mines Labour Welfare Organisation for the year 1973-74, together with a statement (in English and Hindi) giving reasons for not laying simultaneously the Hindi version of Report [Placed in Library. See No. LT-9031/75].
- II. A copy (in Hindi) of the Ministry of Labour Notification G.S.R. No. 1399, dated the 28th December, 1974, publishing a Corrigendum to Government Notification G.S.R. No. 871, dated the 31st July, 1974. [Placed in Library See No. 1.7-9030/75].

## Netification of the Ministry of Labour

SHRI BALGOVIND VERMA: Sir, I also beg to lay on the Table A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour under sub-section (2) of section 7 of the Employees Provident Funds and Family Pension Fund Act, 1952:—

- I (i) Notification G.S.R. No. 1400, dated the 28th December, 1974, publishing the Employees' Provident Funds (Twelfth Amendment) Scheme, 1974.
- (ii) Notification G.S.R. No. 1401, dated the 28th December, 1974, publishing the Employees' Provident Funds (Eleventh Amendment) Scheme, 1974. [Placed in Library. See No. LT-9027/75 for (i) and (ii)]